IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
Appeal No 37/252/ND/2021

IN THE MATTER OF:

Dawar Builders Private Limited ... Appellant

Vs.

ROC & Ors. ... Respondent

Order under Section 252.

Order delivered on 17.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Appellant : Mr. Vijay Kumar Gupta, CA
For the ROC : Ms. Mitika, AROC

ORDER

Ms. Mitika, Learned AROC and Learned Counsel for the Income Tax Department seek and are granted time to file reply.

List on 11.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH